

**SPECIAL BENCH**

**ITEM NO.134**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**Cont.Appl. 01/2023, CA No.25/2023, CA No.33/2023 & CA No.60/2023  
IN CP No.38/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 27<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>YATINDRA KUMAR GUPTA &amp; ANR. V/S MANJARI GUPTA &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Vipin Kumar Kushwaha, Adv. : *For the Petitioner & Applicant in  
Cont.Appl.01/2023, CA No.25/2023  
& Res. in CA No.33/2023, CA No.60/2023*
- Sh. Siddharth Singhal, Adv. : *For the Res. No.1 & 2 main CP  
& Res. in Cont. Appl.01/2023,  
CA No.25/2023 and Applicant in  
CA No.33/2023, CA No.60/2023*

**ORDER**

**CA No.33/2023 & CA No.60/2023**

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel, Sh. Siddharth Singhal representing the Applicant states that both these applications have been filed for impleadment of the Applicants, who are stated to be the shareholder in the company. According to him the rights of these applicants would be adversely affected, in case if there is any exit made by either of the parties on the basis of the valuation being done. Ld. Counsel representing the Applicant further states that the reply has still not been filed.

**-Sd-**

**-Sd-**

2. Ld. Counsel, Sh. Vipin Kumar Kushwaha representing the non-applicant/respondent seeks and is granted one last opportunity for filing the reply within a period of two weeks by serving an advance copy to the opposite side.
3. Let the matter be adjourned for further hearing on 4<sup>th</sup> July, 2024.

**-Sd-**  
**(Manoj Kumar Dubey)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**27<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*